

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.121-IA/541(AHM)2021
ITEM No.122-IA/542(AHM)2021 in
CP(IB) 207 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Ramesh T Mehta (HUF)

.....Applicant

V/s

Forever Precious Jewellery & Diamond Ltd

.....Respondent

Order delivered on ..29/08/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant/Liquidaor: Mr. Nipun Singhvi, Ld. Adv.

For the Respondent : Mr. Nilesh P. Udernani, Ld. Adv. (IA/541(AHM)2021)

: Mr. Parth H. Bhatt, Ld. Adv. (IA/542(AHM)2021)

ORDER

IA/541(AHM)2021 and IA/542(AHM)2021

Both matters to come up for further consideration on 27.09.2022.

-SD-

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev